

Tanjavur District of Tamil Nadu is under consideration of the Government.

(c) Development drilling in Narimanam, Kovilkallappal and Adiyakkamangalam in Tanjavur District has been undertaken.

Development of Alternative Sources of Energy

798. SHRI PRATAP SINGH:
SHRI B. DEVARAJAN:

Will the Minister of ENERGY be pleased to state:

(a) the names of alternative sources of energy developed so far to replace fuelwood in domestic and commercial sectors in the country;

(b) the number of improved chullahs supplied so far in the rural areas and urban areas, State-wise; and the proposed plan regarding the improved chullahs to be set up in the Eighth Plan period;

(c) the number of solar cookers sold so far in the country; State-wise; and

(d) the price at which the improved chullahs and solar cookers are supplied in the country?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABAN RAO DHAKNE): (a) The various devices based on alternative sources of energy developed so far to replace fuelwood in domestic and commercial sectors include solar water heating systems, solar Timber Kilns, Solar Cookers, Solar Air Heaters, Solar Crop Dryers, Improved Chullahs, Biogas Plants, etc.

(b) National Programme on improved Chullahs is a wide spread programme and does not make any demarcation between

rural and urban areas. The State-wise achievement in respect of Improved Chullahs upto March 1990 is given in Statement—I and the 8th Plan targets have not yet been finalised.

(c) The total number of Solar Cookers sold so far in the country is 1.57,740 (upto November 1990) and the State-wise details are given in statement-II

(d) (i) Solar Cookers: The price of Aluminium body solar cooker is Rs. 750/- and that of FRP body solar cookers is Rs. 825/-. A central subsidy of Rs. 150/- per solar cooker is available to the consumer. Some State Governments also provide State subsidy ranging from Rs. 100/- to Rs. 250/- per solar cooker over and above the central subsidy. Hence net price to the consumer varies from State to State.

(ii) Improved Chullahs: Improved Chullahs can be broadly classified into two categories viz: fixed chullahs and portable chullahs.

(a) There are various types of fixed chullahs depending on the various cooking requirements within cost range of Rs. 42/- to Rs. 95/- per chullah. Under National Programme on Improved Chullah (NPIC) a beneficiary has to give only Rs. 5/- per chullah towards material cost of fixed chullahs and Rs. 5/- per chullah towards

construction cost to the self employed worker.

- (b) There are various types of portable chullahs with different material specifications and size with cost ranging from Rs. 110/- to

Rs. 165/- per chullah. For general category beneficiaries, the Government subsidy is 50% of the cost of chullah whereas for SC/ST/Hilly areas beneficiaries the Government subsidy is 75% of the cost of the chullah.

STATEMENT—I

State-wise Break up of Improved Chullahs upto 31.03.1990

<i>Sl. No.</i>	<i>State/Union Territory</i>	<i>No of chullahs Installed</i>
<i>1</i>	<i>2</i>	<i>3</i>
1.	Andhra Pradesh	657,221
2.	Arunachal Pradesh	4,042
3.	Assam	61,357
4.	Bihar	422,691
5.	Goa	38,379
6.	Gujarat	439,263
7.	Haryana	490,579
8.	Himachal Pradesh	303,940
9.	Jammu & Kashmir	123,476
10.	Karnataka	357,807
11.	Kerala	152,048
12.	Madhya Pradesh	685,000
13.	Maharashtra	521,286
14.	Manipur	15,576
15.	Meghalaya	10,200

Sl. No.	State/Union Territory	No of chullahs Installed
1	2	3
16.	Mizoram	5,194
17.	Nagaland	7,000
18.	Orissa	247,283
19.	Punjab	418,995
20.	Rajasthan	904,711
21.	Sikkim	14,175
22.	Tamil Nadu	632,378
23.	Tripura	4,361
24.	Uttar Pradesh	997,591
25.	West Bengal	248,300
26.	A & N Islands	8,260
27.	Chandigarh	8,498
28.	Dadra & Nagar Haveli	3,979
29.	Delhi	89,632
30.	Lakshadweep	3,278
31.	Pondicherry	12,732
32.	Daman & Diu	—
33.	Others	501,056
	Total	8,390,288
	Total	8,390,288

STATEMENT—II

State-wise Break up of Solar Cooker Sold as on November, 1990

<i>Sl. No.</i>	<i>State/Union Territory</i>	<i>Total Cumulative</i>
<i>1</i>	<i>2</i>	<i>3</i>
1.	Andhra Pradesh	1,430
2.	Bihar	575
3.	Delhi	20,324
4.	Gujarat	20,883
5.	Himachal Pradesh	3,502
6.	Haryana	1,789
7.	Kerala	188
8.	Madhya Pradesh	41,164
9.	Karnataka	188
10.	Maharashtra	17,896
11.	Orissa	874
12.	Punjab	4,566
13.	Rajasthan	22,810
14.	Tamil Nadu	1,077
15.	Jammu & Kashmir	124
16.	Uttar Pradesh	16,308
17.	West Bengal	1,100
18.	Meghalaya	600
19.	Goa	362
20.	A & N Islands	19

<i>Sl. No.</i>	<i>State/Union Territory</i>	<i>Total Cumulative</i>
1	2	3
21.	Chandigarh	656
22.	Arunachal Pradesh	1,255
23.	Pondicherry	50
Total		1,57,740

Drilling in Cochin High

799. PROF. K.V. THOMAS:
SHRI RAMESH
CHENNITHALA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state the details of the steps taken to find out oil and natural gas in Cochin High by Government?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): A total of five exploratory wells have been drilled in the offshore Kerala-Konkan basin. Two foreign oil companies viz. M/s SHELL and BHP have also drilled two and one well respectively in the offshore blocks offered to them under the Third Round of bedding. So far no commercial discovery of oil has been made.

Reconstruction of Stations in Kerala

800. SHRI RAMESH CHENNITHALA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal for reconstruction of railway stations in Kerala; and

(b) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) and (b). Reconstruction of station buildings is a continuous process which is done on age-cum-condition basis and as per traffic requirements subject to availability of funds. Accordingly, reconstruction of station buildings at Angamali Ernakulam Jn., Payyannur and Trivandrum Central is in progress. In addition, stations at Auvaneeswarem, Chengannur, Irinjalakuda are also being improved by providing additional facilities.

Boxes for TTEs

801. SHRI K. MURALEEDHARAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether the boxes carried by Travelling Ticket Examiners on duty are much outdated; and

(b) whether Government propose to provide modern brief cases in place of the existing ones?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) and (b). There is no provision to supply boxes to travelling